

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT-III

37. C.P.(IB)-3227(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.02.2020**

NAME OF THE PARTIES: M/s Savlon Aircon Pvt Ltd

**v/s.**

M/s. Shapoorji Pallonji And Company Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Counsel for both the side is present. At request of both sides, list this  
matter on 24.03.2020.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)